

bodies the benefits of their past service;

(b) if so, whether similar treatment has been accorded to the ex-employees of other quasi-Government bodies of West Pakistan; and

(c) if not, what are the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Railway Board have not treated Co-operative Stores, Railway Institutes and Co-operative Credit Societies of the old N.W. and B.A. Railways as quasi-railway bodies for giving to the ex-employees of these bodies the benefits of their past services. In the case of the staff of the N.W. Railway Employees' Co-operative Credit Society Ltd. who were absorbed on the Indian Railways after providing for surplus railway staff who had come over from Pakistan, however, instructions were issued that General Managers may take into consideration their service under the Society in fixing their pay at suitable stages in the prescribed scales. General Managers of the Railway Administrations have normally powers to do this in respect of any direct recruits, having due regard to their qualifications and experience.

(b) No, so far as the Railway Ministry is concerned.

(c) The employees of these institutions are not railway servants and are not entitled to the privileges or concessions available to the latter. These institutions are also not quasi-railway bodies nor are there any grounds for treating them as such.

CONSTRUCTION OF ROADS IN TRIPURA

1480. Shri Biren Dutt: Will the Minister of Transport be pleased to state:

(a) whether any experienced Road Engineer visited Tripura during 1952-53; and

(b) whether expert advice was taken on the construction of different roads through hill areas of Tripura?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, in January 1952.

(b) The Roads Organisation of the Ministry of Transport provides expert advice on the construction of roads in the entire State of Tripura.

REBATE OF CUSTOMS DUTY ON AVIATION FUEL

1481. Shri A. N. Vidyalkar: Will the Minister of Communications be pleased to state the total amount of rebate of Customs duty on aviation fuel granted from 1st March, 1949 up to date, year-wise?

The Deputy Minister of Communications (Shri Raj Bahadur): The hon. member is presumably referring to the subsidy granted to the air companies on the basis of petrol consumed by them. A statement showing the total subsidy paid to the Indian air operators during the period 1st March, 1949 to the 31st March, 1953 on the basis of the quantity of petrol consumed by them on internal flights is laid on the Table of the House.

STATEMENT

The total amount of subsidy paid during the period from 1. 3. 1949 to 31. 3. 1953 to Indian air operators in respect of petrol consumed by them on internal flights.

Year	Amounts paid
	Rs
1949-50	28,67,234
1950-51	67,31,121
1951-52	42,99,379
1952-53	35,69,072
Grand Total	1,74,66,806

CARRIAGE OF MAIL BY AIR

1482. Shri A. N. Vidyalkar: Will the Minister of Communications be pleased to state:

(a) the amount paid to the Air Transport Companies for carrying mails during the years 1945 to 1952 year-wise;

(b) the rates at which the charges for carrying mails were calculated during the above mentioned years; and

(c) how the rates had been arrived at?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (c). The information is placed on the Table of the House. [See Appendix XII, annexure No. 9]

BEE-KEEPING INDUSTRY

1483. Shri Buchhikotiah: Will the Minister of Food and Agriculture be pleased to refer to the answer given to starred question No. 1355 asked on

the 16th April, 1953 regarding bee-keeping industry and state:

(a) the proposals made by the Governing Body of the Indian Council of Bee-keeping; and

(b) in what way Government are going to operate these proposals?

The Minister of Food and Agriculture (Shri Kidwai): (a) It is understood that the following proposals were made by the Governing Body of the Indian Council of Bee-keeping (a non-official body) at its meeting in March, 1953:—

1. To appoint one organiser for six months on salary of not more than Rs. 200/- per month to give instructions and guidance to bee-keepers particularly to the members of the Council.
2. To approach various Ministries i.e. Labour, Education and Agriculture to introduce training in bee-keeping in their sphere.

(b) The Government of India have not received any communication from the Council so far.

INTENSIVE CULTIVATION SCHEMES

1484. Shri K. C. Sodhia: (a) Will the Minister of Food and Agriculture be pleased to state the nature of the intensive cultivation schemes in hand now in the Centrally-Administered Areas?

(b) In what particular areas are these schemes being worked out?

(c) What is the detailed expenditure on each during the current year?

(d) Why are the details of these schemes not given in the Budget Papers of the current year?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Intensive cultivation schemes in the Centrally Administered areas, as in other areas, fall generally under the following categories:—

- (i) Irrigation schemes.
- (ii) Land improvement schemes.
- (iii) Distribution of fertilisers, manures and seeds.
- (iv) Miscellaneous schemes like crop protection, crop competition, fisheries and publicity.

(b) These schemes are worked out in selected areas which have natural facilities like assured rainfall or irrigation.

(c) The current year's programme of GMF schemes for part C States has not yet been finalised.

(d) In the case of GMF schemes for part C, as also for part A & B States, Central allotments are made annually on a lump sum basis and included in the Central Demand for Grants. Individual schemes for each State are scrutinised and sanctioned annually about the close of the previous financial year onwards, from within the lump sum provision thus made.

FANS AND LIGHTS IN RAILWAY COMPARTMENTS ON WESTERN RAILWAY

1485. Shri C. Bhatt: (a) Will the Minister of Railways be pleased to state the total amount allotted for the provision of fans and lights in III class carriages on the Western Railway?

(b) How much of it has so far been spent?

(c) In how many carriages have fans and lights been provided and on what Sections?

(d) Have the fans and lights been provided in the III class carriages on the Ankleshwar-Rajpipla line?

(e) If not, when are they to be provided?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Separate funds are not provided for the provision of fans in III Class compartments. Funds for this purpose are met from provision made for Passenger Amenities, in the Budget. Figures of the amount spent in providing fans in III Class carriages are not separately maintained.

(c) Fans have been fitted in 555 III Class carriages on the Western Railways. Information by Sections is not available.

(d) No.

(e) Provision for lights and fans on this section has been made in the 1953-54 Rolling Stock Programme.

HINDI TELEGRAMS

1486. Shri H. G. Vakhav: (a) Will the Minister of Communications be pleased to state the names of telegraph-offices in Hyderabad State where